

(24)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 878/89 /199

Govind Prasad

Union of India and others

Date of Order	Orders
28.7.1997	<p>None present for the applicant Mr. Kamal Jain, Chief Clerk, Departmental Representative for the respondents</p> <p>None has appeared on behalf of the applicant even though the case was called out at about 12.45 PM. This is a very old case of 1989. Earlier on 7.7.1997 Mr. P.N. Jati, Advocate had appeared as brief-holder for Mr. S.K.Jain, counsel for the applicant and had undertaken to argue the case on the next date i.e. today. Mr. Jain was not in a position to appear for arguing the matter for some reason. Today Mr. Jati has also not appeared. In the circumstances, the OA is dismissed in default for non-prosecution on part of the applicant.</p> <p><i>Ratan Prakash</i> (RATAN PRAKASH) MEMBER (J)</p> <p><i>O.P.Sharma</i> (O.P.SHARMA) MEMBER (A)</p> <p><i>Copy of order issued to applicant Vidh - 1795 d/s - 28/7/97</i></p> <p><i>Redacted by TAC (U.P.Sharma)</i></p>